IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-338 -2020

Milestone Minerals Pvt. Ltd. Rep. By Managing Director, Praveen Bethapudi

.... Petitioner

Versus

Rajesh Pakash Timblo

..... Respondent

Adv. Y. V. Nadkarni for the Petitioner. Adv. A. D. Bhobe for the Respondent.

With

LD-VC-CW-339 -2020

Milestone Minerals Pvt. Ltd. Rep. By Managing Director, Praveen Bethapudi

.... Petitioner

Versus

Rajesh Pakash Timblo

..... Respondent

Adv. Y. V. Nadkarni for the Petitioner. Adv. A. D. Bhobe for the Respondent.

CORAM: DAMA SESHADRI NAIDU, J. DATE: 9th December, 2020.

ORDER:

Shri A. D. Bhobe, the learned Advocate enters appearance for the respondent, who is said to have been hospitalized.

2. Post the matter after vacation

DAMA SESHADRI NAIDU, J.